

(b) Non-availability of suitable land.

(c) Delhi Development Authority has been approached for allotment of land for pig slaughter houses in Delhi.

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**Impact on Gas Authority with
Deterioration of Foreign
Exchange Position**

576. SHRI MANIKRAO HODLYA
GAVIT:
SHRI BAPU HARI CHAURE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any impact on the Gas Authority of India Limited with deterioration of foreign exchange position in the country during 1990-91;

(b) if so, the details thereof; and

(c) the steps taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Do not arise. 367-68

**Forum for Regional Autonomy In
Jammu and Kashmir**

577. SHRI SUDHIR GIRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Forum for Regional Autonomy has been formed in Jammu and Kashmir;

(b) if so, whether the said Forum has set any proposal for the solution of the Jammu and Kashmir problem to the Union Government for consideration;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d). Among many suggestions received for solution of the problem of Jammu and Kashmir, some suggestions have also been received from this Forum. All practical suggestions receive due attention and suitable action are taken to the extent possible.

[Translation] 368-70

Minority Organisations

578. SHRI LALIT DBAON: Will the Minister of WELFARE be pleased to state:

(a) the criteria for declaring any organisation as minority organisation;

(b) whether educational organisations being run by Muslims, Buddhists and Christians in Bihar are being declared as minority organisations; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). Government of India have not laid down any criteria for declaring an organisation as minority organisation, as such. However, the Ministry of Human Resources Development (Department of Education) have issued guidelines for recognition of minority managed educational institutions other than those meant exclusively for imparting religious instructions. A copy of the guidelines is annexed.

STATEMENT

Policy Norms and Principles for Recognition of Minority Managed Educational Institutions other than those meant exclusively for imparting religious instruction:

1. Minorities can be based either on religion or on language.